

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4020
ANSWERED ON:17.05.2006
LTC TO PORT BLAIR
Adsul Shri Anandrao Vithoba

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received representation from various Government employees unions/associations to permit Group A and B Government servants to travel between Kolkata/Chennai and Port Blair by air (Economy Class) while availing LTC for Port Blair.
- (b) if so, the details thereof; and
- (c) the decision taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a), (b) & (c): Representations from various quarters were received to extend the facility of air travel from Kolkata or Chennai to Port Blair while availing LTC for Port Blair in lieu of home-town which was earlier allowed to all Group A and B Government servants for a limited period of six months from 25.5.2005 to 24.11.2005. The matter was considered by the Government and it was found not feasible to extend the facility beyond 24.11.2005.